

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/27/2017
NAME OF THE PETITIONER(S) : MARY MATHEWS
NAME OF THE RESPONDENT(S) : KALPAKA PLASTICS LTD + 3
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PHILIP MATHEW	Counsel for the Petitioner	
2.	Dominic S. David for S Mukundan P. Giridharan	Counsel for Res.	

ORDER

Counsels for both the parties present. Counsel for the Petitioner filed a memo for selling his shares to the Respondent, the copy of the same is given to the other side. - Counsel for Respondent is directed to file his response for which he prayed for time. Put up on **05.09.2017** at **10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)